

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 490/Admin.(Services)/2023 Dated: Allahabad: July 25, 2023**

**Subject: Regarding Nominations of Addl. District & Sessions Judges for Participation in 05 days Refresher Training Programmes, scheduled to be held from 31 July to 04 August, 2023 at JTRI, Lucknow.**

**Sir,**

With reference to Institute's letter no. ADJs. Ref. Trg./2023-1047 dated 21.07.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate all the Judicial Officers whose names are mentioned in **enclosed List-A** for participation in the captioned Refresher Training Programme, scheduled to be held from **31 July to 04 August, 2023** at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl.: As above.**

**sd/-**  
(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For Registrar General"**

**No. 490(i)/Admin.(Services)/2023 Dated: Allahabad: July 25, 2023**

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the **concerned** District & Sessions Judges/Principal Judges, Family Courts, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
- 3.** **Sri Manmeet Singh Suri**; Addl. Director (Training), JTRI, Lucknow; **Sri Manoj Kumar Singh-III**, Special Secretary & Addl. L.R. (Leg.), Government of U.P., Lucknow; **Smt. Sandhya Srivastava**, Chairman, Waqf Tribunal, Lucknow and **Sri Mohd. Aslam Siddiqui**, Joint Secretary, Uttar Pradesh Public Service Commission (UPPSC), Prayagraj; with the request to kindly attend the captioned training programme at JTRI, Lucknow.

**Encl: As above.**

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**"For Registrar General"**

**List -A**  
**JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**



**05 day Refresher Training Programme, comprising of 03 days Civil and Criminal Matters clubbed with (i) e-Court Programme & Court Proceedings through Video Conferencing and (ii) Vulnerable Witness Scheme, for**

**Additional District & Sessions Judges**

Duration: 31 July, 2023 to 04 August, 2023

Sl. No.	I.D.	Name of Officers Sri / Smt. /Ms.	Designation	Place of Posting
1.	6113	MAHENDRA SINGH-IV	Spl. J. (SC/ST, Pev.of Atroci Act)	Farrukhabad
2.	6046	MOHD. RASHID	Spl. J. (SC/ST, Pev.of Atroci Act)	Kushi Nagar at Padrauna
3.	6047	RAM NARAYAN	A.D.J. (POCSO)	Azamgarh
4.	6102	SMT. CHITRA SHARMA	A.D.J. (POCSO)	Hathras
5.	6134	ACHCHHE LAL SAROJ	Spl. Judge (E.C. Act)	Hardoi
6.	6072	CHANDRA PAL-II	Spl. Judge (E.C. Act)	Prayagraj
7.	6160	VIJENDRA TRIPATHI	A.D.J. (POCSO)	Lucknow
8.	6146	SMT. SARLA DUTTA	Spl. J. (SC/ST, Pev.of Atroci Act)	Saharanpur
9.	6157	RAMESH	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Meerut
10.	2388	JAY PRAKASH	Addl. District & Sessions Judge	Gorakhpur
11.	6011	ALI RAJA	Spl. Judge (E.C. Act)	Etah
12.	6280	SMT. CHHAYA NAIN	Spl. J. (SC/ST, Pev.of Atroci Act)	Deoria
13.	6013	VIJAY KUMAR AZAD	A.D.J. (POCSO)	Firozabad
14.	2389	MANMEET SINGH SURI	Addl. Director (Training), JTRI	Lucknow
15.	5962	RAJESH KUMAR-III	Addl. District & Sessions Judge	Gonda
16.	6055	RAM KISHOR-III	A.D.J. (POCSO)	Mathura
17.	2391	KM. PARUL JAIN	A.D.J. (POCSO)	Bijnor
18.	6124	ANIL KUMAR-IV	Addl. District & Sessions Judge	Ghaziabad
19.	6508	KRISHNA KUMAR-VI	Spl. Judge (U.P. Dacoity.A.A.)	Farrukhabad
20.	6051	PRAVEEN KUMAR SINGH-II	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Gorakhpur
21.	6070	VIPIN KUMAR-II	Addl. District & Sessions Judge	Hapur
22.	2392	ASHOK KUMAR	Addl. District & Sessions Judge	Muzaffar Nagar
23.	6045	ANIL KUMAR-V	Addl. District & Sessions Judge	Varanasi
24.	6131	SURESH CHANDRA-VI	Addl. District & Sessions Judge	Lucknow
25.	2393	VIKAS GOSWAMI	Addl. District & Sessions Judge	Sant Kabir Nagar
26.	6053	MANOJ KUMAR SINGH-III	Spl. Secy. & Addl.L.R.(Leg.) Govt. of UP	Lucknow
27.	6161	SMT. SANDHYA CHAUDHARY	Addl. Principal Judge, Family Court	Lakhimpur Kheri
28.	6048	KAMLESH KUMAR	Addl. District & Sessions Judge	Hapur
29.	6300	JEETENDRA MISHRA	A.D.J. (POCSO)	Mainpuri
30.	2401	SURENDER KUMAR	Addl. District & Sessions Judge	Shamli at Kairana
31.	6195	SMT. SONICA CHOUDHARY	Addl. District & Sessions Judge	Agra
32.	2406	SHAILENDRA SACHAN	Spl. Judge (E.C. Act)	Moradabad
33.	6199	ABHAY KRISHNA TIWARI	Spl.Judge,Anti Corruption V.B.UPSEB	Varanasi
34.	6200	DR. KESHAV GOYAL	A.D.J. (POCSO)	Moradabad
35.	6203	SMT. SANDHYA SRIVASTAVA	Chairman, Waqf Tribunal	Lucknow
36.	2409	SMT. REKHA SHARMA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Lucknow
37.	6209	MOHD. ASLAM SIDDIQUI	Jt. Secretary (Law), U.P. P. S. C.	Prayagraj
38.	6210	VIKAS NAGAR	A.D.J. (POCSO)	Gautambuddha Nagar
39.	6214	AMIT MALAVIYA	Spl. Judge (U.P. Dacoity.A.A.)	Ramabai Nagar
40.	6223	SMT. PRATIBHA SAXENA-II	Addl. District & Sessions Judge	Bareilly
41.	6249	DHIRENDRA KUMAR-II	Judge, Spl Court, CBI Court No. 5	Lucknow
42.	6239	ABHINAY KUMAR MISHRA	Addl. District & Sessions Judge	Mau
43.	6267	SMT. SHAILA	Addl. District & Sessions Judge	Bijnor
44.	6283	SMT. SHABISTAN AQUIL	Spl. Judge (U.P. Dacoity.A.A.)	Lalitpur
45.	6317	PRAKASH TIWARI	Addl. District & Sessions Judge	Saharanpur
46.	6511	RAJAT VERMA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Varanasi
47.	6325	SMT. APARNA PANDEY	Spl. Judge (E.C. Act)	Saharanpur